

## Gujarat Electricity Regulatory Commission (Procedure for filing Appeal before the Appellate Authority) Regulations, 2004

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## Gujarat Electricity Regulatory Commission (Procedure for filing Appeal before the Appellate Authority) Regulations, 2004

In exercise of the powers conferred under Sec. 181 read with Sec. 127 of the Electricity Act, 2003 (36 of 2003) and all powers enabling it in that behalf, Gujarat Electricity Regulatory Commission hereby makes the following Regulations providing for procedure for filing appeal before the Appellate Authority.

CHAPTER 1 Preliminary

<u>CHAPTER 2</u> Procedure for Filing of Appeal

<u>CHAPTER 3</u> Miscellaneous

<u>SCHEDULE 1</u> MEMORANDUM OF APPEAL